



BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-128/1989/ 2878 /A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Anup Narayan Ghosh,
Presiding Officer,
Motor Accidents Claims Tribunal,
Dhubri.

Dated Guwahati, the 28th May, 2019

Sub:- **Casual leave with station leave permission.**
Ref:- Your letter No. MACT/ESSTT/DHU/02/2011-19/817 dtd. 23.05.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer casual leave on 03.06.2019 and 04.06.2019 along with station leave permission, with his official vehicle, at his own cost, w.e.f. the evening of 01.06.2019 till the morning of 06.06.2019, has been ~~granted/rejected~~. The District and Sessions Judge, Dhubri and in his absence, the senior most Judicial Officer at the station will remain in-charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

2880
Memo NO.HC.VII-128/89/ 2879-A, dated 28 '05'19
Copy to:

- 1.The District and Sessions Judge, Dhubri.
- ✓ 2. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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